



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu
Notification

Srinagar, the 24th July, 2019

SRO 472. In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Udhampur:-

S.No.	Name of Officer	Designation
1.	Smt. Arti Bhardwaj. Jr. Kas	Headquarter Asst. to Dy. Commissioner, Udhampur
2.	Sh. Sri Nath Suman	Tehsildar Ramnagar.
3.	Sh. Madan Lal	Naib Tehsildar Dalsar.
4.	Sh. Narinder Kumar	Naib Tehsildar, in the office of Regional Director, Survey and Land Records, Udhampur
5.	Sh. Rajinder Singh	Naib Tehsildar, in the office of Regional Director, Survey and Land Records, Udhampur.
6.	Sh. Pankaj Singh	Tehsildar Mougri.
7.	Sh. Sanny Gupta	Tehsildar Basantgarh.

By Order of the Government of Jammu and Kashmir.

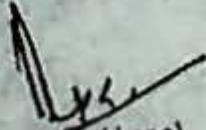
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

Dated: 24-07-2019

No. LD(P)04- Udhampur

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Udhampur. This is with reference to his letter No. Letter No 969/DMU/JC dated 19.07.2019
4. General Manager, Government Press, Snnagar for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Waseem Ahmad Lone)
Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.